

GOVERNMENT OF INDIA
MINISTRY OF CORPORATE AFFAIRS

RAJYA SABHA
UNSTARRED QUESTION NO. 3577
ANSWERED ON TUESDAY THE 24TH MARCH, 2026

UNDISTRIBUTED DIVIDENDS AND SHARES TRANSFERRED TO IEPF

3577. Shri Kesridevsinh Jhala:
Shri. Mithlesh Kumar:
Smt. Kiran Choudhry:
Smt. Seema Dwivedi:
Shri Ashokrao Shankarrao Chavan:
Smt. Maya Naroliya:
Shri Sadanand Mhalu Shet Tanavade:

Will the Minister of Corporate Affairs be pleased to state:

- the details of the amount unclaimed dividends and shares transferred to the Investor Education and Protection Fund (IEPF) during the last five years;
- the details of the number of investors who received back funds or shares from the IEPF during the said period;
- whether the procedure for claiming refunds from the IEPF has been simplified; and
- if so, the details thereof?

ANSWER

MINISTER OF STATE OF THE MINISTRY OF CORPORATE AFFAIRS AND MINISTRY OF
ROAD TRANSPORT AND HIGHWAYS

(HARSH MALHOTRA)

(a): Details of the amount of unclaimed dividends and shares transferred to the Investor Education and Protection Fund (IEPF) during the last five years is as under: -

Year	Amount received in in IEPF during the year (Rs. in crore)	No. of Shares transferred to IEPF during the year (Nos.)
2020-21	505.67	12,97,92,080
2021-22	446.22	14,18,96,190
2022-23	452.26	16,16,64,998
2023-24	2522.69	21,50,71,799
2024-25	1134.58 [#]	26,09,87,878 [#]

[#]Unaudited

(b): Number of applications in which sanction for refunds of shares or dividend were made during the last five years are as under: -

Year	Number of applications in which sanction for refunds of shares or dividend were made
2020-21	7262
2021-22	10472
2022-23	10989
2023-24	16985
2024-25	12749

(c) & (d):- The procedure for claiming refunds from the IEPF has been simplified with the launch of the Integrated Portal, operational since August 2025. By linking Ministry of Corporate Affairs e-Governance portal (MCA-21), depositories [National Securities Depository Limited (NSDL) / Central Depository Services (India) Limited (CDSL)] and Public Financial Management System (PFMS) under a unified system, the Portal enables seamless data exchange and enhances efficiency and transparency. The new IEPF-5 and IEPF-5 [Electronic Verification Report(EVR)] forms, introduced in October 2025, validate claimant credentials through Permanent Account Number (PAN) and demat account verification, while share details are pre-validated with depositories.
